

Date : Office Report

Orders

Dated: 16.1.98 (20)

None for the applicant.

Mr. S.C. Dhawan for the respondents.

Mr. Dhawan wants time
to file reply.

S.O. to 20.3.98.

Reply of Respondent
recd on 6/3/981/18
9/13M.R. Kolhatkar
(M.R. Kolhatkar)
MCA

ms.

R.G. Vaidyanatha
(R.G. Vaidyanatha)
VCDated: 20.3.98

None for the applicant.

Shri S.C. Dhawan, Counsel for the
respondents.O.A. is dismissed for
non-prosecution. No costs.P.P. Sivastava
(P.P. Sivastava)
M/AR.G. Vaidyanatha
(R.G. Vaidyanatha)
VCOrder/Judgement despatched
to Applicant/Respondent(s)

on 13/4/98

R
21/4/98

(5)